

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**

**FARIDKOT HOUSE**

**JOINT SITTING OF COURT NO. 1 & 2**

Date: 7<sup>th</sup> October, 2015

TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR  
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR DIRECTION</b>			
1.	Original Application No. 151/2013 (PH)	Legal Aid Committee, National Green Tribunal Bar Association  Vs Union of India & Ors.	Mr. M. C. Mehta, Mr. Raj Panjwani, Sr. Advs. Along with Mr. Sanjay Upadhyay, Adv. for applicant  Mr. Vivek Chib, Adv. For R – 1 Mr. U.K. Uniyal, Adv. General along with Dr. Abhishek Atrey, Adv. for R – 2 Mr. Sanjiv Saxena, Adv. For R – 3, 4 & 8 Mr. Anurag Sharma, Adv. For R – 5 Ms. Alpana Poddar, Adv. For R – 6 Mr. Mukesh Verma, Adv. For R – 7 Mr. Ravinder Agarwal, Adv. For R – 9 Mr. Pinaki Misra, Sr. Adv. Along with Mr. S. Nanda Kumar, Adv. For R – 10 Mr. Tavinder Sidhu, Adv.
2.	Original Application No. 15/2014 (M.A No. 590/2015 & M.A. No. 845/-2015)	Him Jagriti Uttaranchal Welfare Society  Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Ms. Preeti Dhar, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raj Kumar, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Ms. Alpana Poddar, Adv. for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandra, Adv. Mr. O. P. Ratra, Applicant in Intervener

**FOR COMPLETION OF PLEADINGS**

3.	Original Application No. 31/2015 (M.A No. 69/2015)	Khayali Ram Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. S.S. Shamsbery, Adv. for R – 2 & 3 Mr. A.D.N. Rao, Adv. for R-4 Mr. R. Ashwani Chobisa, Adv. for R-5
<b>FOR HEARING</b>			
4.	Original Application No. 12/2015	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae)  Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. Dattatraya Jadhav, Adv. for R - 9
5.	Original Application No. 15/2015 (M.A No. 40/2015 & M.A No. 362/2015)	Krishankant Singh Hoon Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. AlpanaPoddar, Adv. for R – 2 Mr. A.K. Prasad, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R-6 to 8, 10 & 11 Mr. Pradeep Mishra, Adv. for R – 9 Mr. Narender Pal Singh, Adv. for R-12 Mr. Neeraj Bhardwaj, Adv. for R-14 Mr. A. A. Aron, Adv. for R-13 & R-15
6.	Original Application No. 70/2015	Shailesh Singh Vs Bhushan Steel & Strips Ltd. & Ors.	Mr. Shailesh Singh, in person  Ms. Ranjana Roy Gowai, Adv. for R – 1 Ms. Ruby Singh Ahuja, Adv. for R – 2 Mr. S.A. Zaidi, Adv. for R – 3 Mr. Raman Yadav, Adv. for R – 5, 8 & 9 Mr. Sudhir Kulshreshtha, Adv. for R – 6 Ms. Pawanshree Agrawal, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R - 10
7.	Original Application No. 146/2015	Society for Protection of Environment & Biodiversity & Anr. Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R-2 Ms. Savitri Pandey, Adv. for R – 3 Mr. Rajkumar, Adv. for R – 4 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for R-8 Mr. Ravinder Kumar, Adv. for R-10 & 11 Mr. A. K. Prasad, Adv. for MoWR Mr. Rajkumar, Adv. for R – 12
8.	M.A. No. 701/2015 & <b>M.A. No. 1052/2015</b> in Original Application No. 183(T <sub>HC</sub> )/2013	Ajay Kumar Negi & Anr. Vs. Union of India & Ors.	Mr. A. D. N. Rao, Adv. for Applicant  Mr. Vikas Malhotra & Mr. M. P. Sahay, Advs. for R-1 Mr. Suryanarayan Singh, AAG for R-2, 5&6
9.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. in person  Mr. P.B. Singh, Adv. for R – 1 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Dr. Abhishek Atrey, Adv. Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. in O.A No. 424/14 Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv.

			Mr. Sanjeev Ralli, Adv. Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Vishwendra Verma, Adv. Mr. Devashish Bharuka, Adv. for State of Jharkhand Ms. Yogmaya Agnihotri, Adv. Mr. Raman Yadav & Mr. Dalsher Singh, Adv. for UP Jal Nigam Mr. Jayesh Gaurav, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. A. K. Prasad, Adv. Mr. Rajul Shrivastav, Adv. Mr. Rajiv Nanda, Adv. Mr. Vibhav Misra, Adv.
10.	Original Application No. 428/2014	Krishan Kant Singh V/s CETP, Jajmai, Kanpur	
11.	Original Application No. 340/2014	Krishan Kant Singh V/s Haque Tanners, Jajmau Kanpur	
12.	Original Application No. 341/2014	Krishan Kant Singh V/s Threads (India) Ltd. Chowbeypur, Kanpur-209203	
13.	Original Application No. 342/2014	Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area	
14.	Original Application No. 343/2014	Krishan Kant Singh V/s Swan Tanning Ind. 199/201, Jajmau	
15.	Original Application No. 344/2014	Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau Kanpur	
16.	Original Application No. 345/2014	Krishan Kant Singh V/s Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur	
17.	Original Application No. 346/2014	Krishan Kant Singh V/s Hazi Badde Tanner Makku said ka bhatta Jajmau Kanpur	
18.	Original Application No. 347/2014	Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur	
19.	Original Application No. 348/2014	Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur	
20.	Original Application No. 349/2014	Krishan Kant Singh V/s Mash International 83/69 Hindutsathan compound, Jajmau, Kanpur	
21.	Original Application No. 350/2014	Krishan Kant Singh V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur	

22.	Original Application No. 352/2014	Krishan Kant Singh V/s Shams Leathers	
23.	Original Application No. 353/2014	Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur	
24.	Original Application No. 355/2014	Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur	
25.	Original Application No.356/2014	Krishan Kant Singh V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur	
26.	Original Application No. 357/2014	Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur	
27.	Original Application No. 358/2014	Krishan Kant Singh V/s Akhilak Tanners Jajmau Kanpur	
28.	Original Application No. 359/2014	Krishan Kant Singh V/s Nisha Enterprises (Saud Tanners) Jajmau Kanpur	
29.	Original Application No. 360/2014	Krishan Kant Singh V/s Abdullah Tannery Pvt.Ltd. Jajmau Kanpur	
30.	Original Application No. 361/2014	Krishan Kant Singh V/s Finished Leather Job Work, Jajmau Kanpur	
31.	Original Application No. 362/2014	Krishan Kant Singh V/s Sajid Tanners, Jajmau Kanpur	
32.	Original Application No. 363/2014	Krishan Kant Singh V/s Best Training Industry, Jajmau Kanpur	
33.	Original Application No. 364/2014	Krishan Kant Singh V/s A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur	
34.	Original Application No. 366/2014	Krishan Kant Singh V/s Alig International, Jajmau Kanpur	
35.	Original Application No. 367/2014	Krishan Kant Singh V/s Aman Enterprises Taj Trader, Jajmau Kanpur	
36.	Original Application No. 368/2014	Krishan Kant Singh V/s Ajij Leather Finishers, Jajmau Kanpur	
37.	Original Application No. 370/2014	Krishan Kant Singh V/s Jajmau Leather Finishers, Bihari Tannery, Jajmau Kanpur	
38.	Original Application No. 372/2014	Krishan Kant Singh V/s Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur	

39.	Original Application No. 373/2014	Krishan Kant Singh V/s Everest Export 175/158 B-3 Burhiaghat, Jajmau Kanpur	
40.	Original Application No. 374/2014	Krishan Kant Singh V/s Habib Tannery Pvt. Ltd., Jajmau Kanpur	
41.	Original Application No. 375/2014	Krishan Kant Singh V/s Khan Leather Finishers, Jajmau Kanpur	
42.	Original Application No. 376/2014	Krishan Kant Singh V/s Bablu Enterprises, Jajmau Kanpur	
43.	Original Application No. 377/2014	Krishan Kant Singh V/s Farhan Tanners, Jajmau Kanpur	
44.	Original Application No. 379/2014	Krishan Kant Singh V/s Sultan Tanners, Jajmau Kanpur	
45.	Original Application No. 380/2014	Krishan Kant Singh V/s Reliance Tanning Ind. , Jajmau Kanpur	
46.	Original Application No. 381/2014	Krishan Kant Singh V/s Ahmad International, Jajmau Kanpur	
47.	Original Application No. 382/2014	Krishan Kant Singh V/s Navratan Industries, Jajmau Kanpur	
48.	Original Application No. 384/2014	Krishan Kant Singh V/s Greater Arafat Tannery Pvt. Ltd., Jajmau Kanpur	
49.	Original Application No. 385/2014	Krishan Kant Singh V/s Khalid Tannery, Jajmau Kanpur	
50.	Original Application No. 386/2014	Krishan Kant Singh V/s Hamid Leather Finisers, Jajmau Kanpur	
51.	Original Application No. 387/2014	Krishan Kant Singh V/s Imperial Leather Finisers Pvt. Ltd. , Jajmau Kanpur	
52.	Original Application No. 388/2014	Krishan Kant Singh V/s Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur	
53.	Original Application No. 389/2014	Krishan Kant Singh V/s Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur	
54.	Original Application No. 390/2014	Krishan Kant Singh V/s Farhat Zabi kl Tannery , Jajmau Kanpur	
55.	Original Application No. 391/2014	Krishan Kant Singh V/s Islam Tanners, Jajmau Kanpur	
56.	Original Application No. 392/2014	Krishan Kant Singh V/s Janmal Ind, Jajmau Kanpur	
57.	Original Application No. 393/2014	Krishan Kant Singh V/s H.K.Tanning, Jajmau Kanpur	

58.	Original Application No. 394/2014	Krishan Kant Singh V/s Liyakat Leather Finisers (Aman Tannery) , Jajmau Kanpur	
59.	Original Application No. 396/2014	Krishan Kant Singh V/s Sariq Tanners, Jajmau Kanpur	
60.	Original Application No. 398/2014	Krishan Kant Singh V/s Star Tannery, Jajmau Kanpur	
61.	Original Application No. 399/2014	Krishan Kant Singh V/s Sunrise Tannery, Jajmau Kanpur	
62.	Original Application No. 400/2014	Krishan Kant Singh V/s Supriem Tanning Ind. , Jajmau Kanpur	
63.	Original Application No. 401/2014	Krishan Kant Singh V/s Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur	
64.	Original Application No. 403/2014	Krishan Kant Singh V/s Rennet Eastern Exports, Jajmau Kanpur	
65.	Original Application No. 404/2014	Krishan Kant Singh V/s Salik Leather Finishers, Jajmau Kanpur	
66.	Original Application No. 405/2014	Krishan Kant Singh V/s Naj Leather Finishers, Jajmau Kanpur	
67.	Original Application No. 407/2014	Krishan Kant Singh V/s Top Tanners, Jajmau Kanpur	
68.	Original Application No. 408/2014	Krishan Kant Singh V/s Iqbal Leather Ltd. , Jajmau Kanpur	
69.	Original Application No. 409/2014 (M.A No. 486/2015)	Krishan Kant Singh V/s Allied Exims A-36 Leather Technology Park, Babther Unnao	
70.	Original Application No. 410/2014	Krishan Kant Singh V/s GBS Tanners B-6, Site-2, Industrial Area Unnao	
71.	Original Application No. 411/2014	Krishan Kant Singh V/s Leather Fabrics, Ind. Area Site-2, Unnao	
72.	Original Application No. 412/2014 (M.A No. 485/2015)	Krishan Kant Singh V/s Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind Area, LTP, Banther, Unnao	
73.	Original Application No. 414/2014	Krishan Kant Singh V/s Omega International G-11 14 Site-II, Unnao	
74.	Original Application No. 415/2014	Krishan Kant Singh V/s Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P. Banther, Unnao	
75.	Original Application No. 416/2014	Krishan Kant Singh V/s Ruksh Enterprises, B-5 Leather Technology Park Banther Unnao	

76.	Original Application No. 417/2014	Krishan Kant Singh V/s Super Tannery Ltd. Unit-III LTP Banther Unnao	
77.	Original Application No. 418/2014 (M.A No. 487/2015)	Krishan Kant Singh V/s Upper India Tannery, A-40 LTP Banther, Unnao	
78.	Original Application No. 419/2014	Krishan Kant Singh V/s Alig Tannery, A-25, UPSIDC, Leather Technology Park, Banther Unnao	
79.	M.A No. 280/2015 in Original Application No. 402/2014	Krishan Kant Singh V/s Gujrat Tanners, Jajmau Kanpur	
80.	Original Application No. 232/2014	Krishan Kant Singh & Ors. Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 3 to 5 Mr. B.V. Niren, Adv. Mr. A.K. Prasad, Adv. Mr. Rajul Shrivastava, Adv.
81.	Original Application No. 332/2014	Krishan Kant Singh V/s M/s Garg Duplex & Paper Mills (P) Ltd. Bhopa Road	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
82.	Original Application No. 334/2014	Krishan Kant Singh V/s M/s Dev Priya Fibers Pvt Ltd Panchli Bagpath Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
83.	Original Application No. 335/2014	Krishan Kant Singh V/s M/s Dev Priya Product Ltd Vill Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
84.	Original Application No. 336/2014	Krishan Kant Singh V/s M/s Dev Priya Papers Ltd Vill Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
85.	Original Application No. 337/2014	Krishan Kant Singh V/s M/s Dev Priya Industries Ltd Vill Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
86.	Original Application No. 338/2014	Krishan Kant Singh V/s M/s Anand Duplex Ltd. Unit- 1 Vill-Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.

87.	Original Application No. 339/2014	Krishan Kant Singh V/s M/s Anand Triplex Board Ltd. Vill- Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant  Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
88.	Original Application No. 331/2014	Krishan Kant Singh Vs. Ved Cellulose Ltd. Khasra No.231 & 232 16 KM Hapur Road, Hapur (Waste Paper)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. S.A. Zaidi, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
89.	Original Application No. 333/2014	Krishan Kant Singh Vs. Shri Bhawani Paper Mills Ltd. Raebareli	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tandon, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
90.	M.A. No. 909/2015 in Original Application No. 427/2014	Krishankant Singh  Vs. M/s. Al-Saqib Exports Pvt. Ltd.	Mr. Z. Rehman & Mr. Z. A. Siddqui, Adv. for Applicant  Mr. Vikas Malhotra & Mr. M. P. Sahay, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. B. V. Niren, Adv.
91.	Original Application No. 297/2015	New Javed Tannery Vs. Uttar Pradesh Pollution Control Board	Mr. S.A. Zaidi, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-1 Ms. Savitri Pandey, Adv. for R-5 Mr. B. V. Niren, Adv. for CGWA
92.	Original Application No.132/2015 (M.A.No.385/2015 & M.A. No. 769/2015)	M/s Blue Star Finishers  Vs. U.P.P.C.B	Mr. M.Z.Chaudhary, Mr. S.A.Zaidi, Ms. Gulnaz Parveen, Advs.for the Applicant  Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Ashutosh Pandey, Adv. for UPPCB
93.	Original Application No.133/2015 (M.A.No.384/2015 & M.A. No. 768/2015)	M/s Nisar Sons  Vs. U.P.P.C.B	Mr. M.Z.Chaudhary, Mr. S.A.Zaidi, Ms. Gulnaz Parveen, Advs.for the Applicant  Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Ashutosh Pandey, Adv. for UPPCB
94.	Original Application No. 185/2015 (M.A. No. 531/2015 & M.A. No. 873/2015)	M/s. Mughis Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant  Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
95.	Original Application No. 186/2015 (M.A. No. 532/2015 & M.A. No. 866/2015)	Sunil Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----

96.	Original Application No. 187/2015 (M.A. No. 533/2015)	Faik Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
97.	Original Application No. 188/2015 (M.A. No. 534/2015)	Kamal Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
98.	Original Application No. 189/2015 (M.A. No. 535/2015 & M.A. No. 862/2015)	Gold Star Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
99.	Original Application No. 190/2015 (M.A. No. 536/2015 & M.A. No. 874/2015)	Leeza Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
100.	Original Application No. 191/2015 (M.A. No. 537/2015 & M.A. No. 870/2015)	Khatoon Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
101.	Original Application No. 192/2015 (M.A. No. 538/2015)	Globe Leather Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
102.	Original Application No. 193/2015 (M.A. No. 539/2015)	Royal Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
103.	Original Application No. 194/2015 (M.A. No. 540/2015)	Arshi Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
104.	Original Application No. 195/2015 (M.A. No. 541/2015)	Allianz Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
105.	Original Application No. 196/2015 (M.A. No. 542/2015)	Arafat Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
106.	Original Application No. 197/2015 (M.A. No. 568/2015)	Globe Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
107.	Original Application No. 198/2015 (M.A. No. 543/2015)	A. K. Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
108.	Original Application No. 199/2015 (M.A. No. 544/2015 & M.A. No. 869/2015)	S. R. Tannery Vs Uttar Pradesh Pollution Control Board	-----Do-----
109.	Original Application No. 200/2015 (M.A. No. 545/2015)	Heena LeatherExims (Alvi Leather) Vs Uttar Pradesh Pollution Control Board	-----Do-----
110.	Original Application No. 201/2015 (M.A. No. 546/2015)	Shannu Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
111.	Original Application No. 202/2015 (M.A. No. 547/2015 & M.A. No. 867/2015)	New Taj Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
112.	Original Application No. 203/2015 (M.A. No. 548/2015 & M.A. No. 865/2015)	Roshan & Company Vs Uttar Pradesh Pollution Control Board	-----Do-----
113.	Original Application No. 204/2015 (M.A. No. 549/2015)	N. R. Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
114.	Original Application No. 205/2015 (M.A. No. 550/2015)	Mercury Leather Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----

115.	Original Application No. 206/2015 (M.A. No. 551/2015 & M.A. No. 868/2015)	M.I. Saddle Works Vs Uttar Pradesh Pollution Control Board	-----Do-----
116.	Original Application No. 207/2015 (M.A. No. 552/2015 & M.A. No. 872/2015)	Shaqib Leather Traders (Imtiaz Traders) Vs Uttar Pradesh Pollution Control Board	-----Do-----
117.	Original Application No. 208/2015 (M.A. No. 553/2015 & M.A. No. 863/2015)	Shubhan Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
118.	Original Application No. 209/2015 (M.A. No. 554/2015)	Chaudhary Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
119.	Original Application No. 210/2015 (M.A. No. 555/2015)	Tajwar Hussain Ki Tannery (Eurasia Leather Ltd.) Vs Uttar Pradesh Pollution Control Board	-----Do-----
120.	Original Application No. 211/2015 (M.A. No. 556/2015)	Nizam Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
121.	Original Application No. 212/2015 (M.A. No. 557/2015)	Al Saba Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
122.	Original Application No. 213/2015 (M.A. No. 558/2015 & M.A. No. 861/2015)	Imco Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
123.	Original Application No. 214/2015 (M.A. No. 559/2015)	Shoeb Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
124.	Original Application No. 215/2015 (M.A. No. 560/2015)	M.A. Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
125.	Original Application No. 216/2015 (M.A. No. 561/2015)	Raza Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
126.	Original Application No. 217/2015 (M.A. No. 562/2015)	N. R. Tanners (Unit-2) Vs Uttar Pradesh Pollution Control Board	-----Do-----
127.	Original Application No. 218/2015 (M.A. No. 563/2015)	Shafiq Split Works Vs Uttar Pradesh Pollution Control Board	-----Do-----
128.	Original Application No. 219/2015 (M.A. No. 564/2015 & M.A. No. 864/2015)	Hamraz Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
129.	Original Application No. 220/2015 (M.A. No. 565/2015)	Ahtesham Leather & Leather Product (Naseer Ki Tannery) Vs Uttar Pradesh Pollution Control Board	-----Do-----
130.	Original Application No. 221/2015 (M.A. No. 566/2015)	Sarfaraz Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
131.	Original Application No. 222/2015 (M.A. No. 567/2015 & M.A. No. 871/2015)	Insha Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
132.	Original Application No. 98/2015 (M.A. No. 297/2015)	Minar Industries Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant  Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB

			Ms. Savitri Pandey, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. V. B. Singh, AG with Mr. Deependra Narain Singh, Adv.
133.	Original Application No. 101/2015 (M.A No. 290/2015)	Gem Tanners Vs U.P. P.C.B.	-----Do-----
134.	Original Application No. 103/2015 (M.A No. 306/2015)	Aftab & Co. Vs U.P. P.C.B.	-----Do-----
135.	Original Application No. 104/2015 (M.A No. 315/2015)	Diamond Tanners Vs U.P. P.C.B.	-----Do-----
136.	Original Application No. 105/2015 (M.A No. 316/2015)	Gazala Tannery Vs U.P. P.C.B.	-----Do-----
137.	Original Application No. 114/2015 (M.A No. 311/2015)	Danish Tanners Vs U.P. P.C.B.	-----Do-----
<b>FOR HEARING</b>			
138.	Original Application No. 392/2015 (M.A. No. 940/2015)	Nusrat Tannery Pvt. Ltd. Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary, Mr. S.A. Zaidi & Gulnaz Parveen, Advs. for Applicant
139.	Original Application No. 393/2015 (M.A. No. 937/2015)	Taha Tanners (New Name Aar Exims) Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary, Mr. S.A. Zaidi & Gulnaz Parveen, Advs. for Applicant
140.	Original Application No. 395/2015 (M.A. No. 935/2015)	Junaid Tanning Industries Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary, Mr. S.A. Zaidi & Gulnaz Parveen, Advs. for Applicant
141.	Original Application No. 41/2015 (M.A No. 100/2015)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Ajit Sharma, Adv. for R - 5
142.	Original Application No. 189/2014 (M.A No. 654/2014)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. J.M. Sharma, Sr. Adv. along with Mr. Ravi P. Mehrotra, Adv. for R – 5 Mr. Avijit Bhushan, Adv. for R - 7
143.	Original Application No. 140/2014 (M.A. No. 679/2015)	Nanga Ram Dangi Vs Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Mr. Vivek Chib, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Abhishek Paruthi, Adv. for R - 3 Mr. S.S. Shamsbery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (Local Commissioner) Mr. Ankit R. Kothari, Adv. for Noticee
144.	Original Application No. 153/2014 (M.A No. 502/2014)	Indian National Trust for Art & Cultural Heritage Vs Govt. of NCT of Delhi & Ors.	Mr. Jayant Tripathi, Adv. for Applicant  Ms. Purnima Maheshwari, Adv. for R-1&10 Mr. A.K. Prasad, Adv. for R – 2 & 6 Mr. Rajiv Bansal, Adv. for R - 3 Ms.Panchajanya Batra Singh,Adv. for R-4 Mr. B.V. Niren, Adv. for R - 5 Mr. D.B. Gobardhan, Adv. for R – 7 Mr. Dhruv Tamta, Adv. for R-8 Mr. Anil Grover, AAG for R-9 & 11

145.	Original Application No. 176/2014 (M.A No. 255/2015)	Atul Bharadwaj Vs Himachal Pradesh Pollution Control Board & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. D.K. Thakur, Adv. for R - 1 Mr. Ajay Vaidya, Adv. for R - 2 Mr. Gaurav Kumar Bansal, Adv. Mr. Suryanarayana Singh, AAG for R-3 to 5
146.	Original Application No. 231/2014	Doaba Paryavaran Samiti Vs State of U.P & Ors.	Mr. Sapan Biswajit, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1, 4, 7 to 18 Mr. A.K. Prasad, Adv. for R - 2 Ms. Panchajanya Batra Singh, Adv. for R- 3 Mr. Rajkumar, Adv. for R - 5 Mr. Pradeep Misra, Adv. for R - 6 Mr. Rajkumar, Adv. for R-18
147.	Original Application No. 225/2014	Biswarajan Paramguru & Ors. Vs Union of India & Ors.	Mr. Rajesh Aggarwal, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R - 1 Mr. Rajkumar, Adv. for R - 2 Ms. Kirti Mishra, Adv. for R - 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R - 4 Ms. Vanita Bhargava, Adv. for R - 5
148.	Original Application No. 276/2013	Ashwani Kumar Dubey Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R - 1 Ms. Alpana Poddar, Adv. for R - 2 Mr. Aditya Shankar, Adv. for R - 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R - 6 & 9 Mr. Daleep Kr. Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R 10 to 12 Mr. Syed Shahid Husain, Adv. for R -13 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R - 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Syed Shahid, Adv. for R - 15, 16 & 21 Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R - 18 & 22 Mr. Pradeep Mishra, Adv. for R-19 & R-20 Mr. Pawan Upadhyay, Adv. for R-23 & R27 Mr. Harsh Sethi, Adv. for R - 24 Mr. Harsh Parashar, Adv. for R - 25 Mr. Vivek Singh, Adv. for R - 26 Mr. Shanky Malik Anand, Adv. for R- 27 Mr. Ajay K. Chopra, Adv. for R - 28 Mr. Ashwani Bhardwaj, Adv. for R-34 & R-36
149.	Original Application No. 20/2014 (M.A No. 59/2014)	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. for R - 2 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R - 4 & 5 Mr. C.D. Singh, Adv. for R - 6 Mr. Rajul Shrivastava, Adv. for R - 7
150.	Original Application No. 141/2014 (M.A No. 356/2015, M.A No. 419/2015 & M.A. No. 1037/2015)	Saloni Singh & Anr. Vs Union of India & Ors.	Mr. A.K. Singh, Adv. for Applicant  Mr. Om Prakash, Adv. for R - 1 & 2 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R - 4 Mr. Kush Sharma, Adv. for R - 5 Mr. Balendu Shekhar, Adv. for MCD Mr. Akshay Abrol, Adv. Ms. Beena Rani Pandey, Adv. for DUSIB

			Mr. O.P. Ratra in person Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Ritwick Dutta, Adv. for Noticee No. 10 Mr. Vivek Kumar Tandon, Adv.
151.	Original Application No. 487/2014 (M.A. No. 814/2014, M.A. No. 867/14 & M.A. No. 161/15)	Madan Lal Vs. UOI & Ors (Shimla Circuit Bench on 30.09.2015)	Mr. T.S.Chauhan  ASGI, A.G.Satish Sharma, Shubham Bhalla
152.	Original Application No. 484/2014 (M.A. No. 24/2015 & M.A. No. 164/2015)	Sushma Bisht Vs. State & Ors	Mr. R.L.Chaudhary & Mr. H.R.Sidhu  Mr. Varun Rana, A.G. & Mr. T.S.Chauhan
153.	Original Application No. 237(THC)/2013 (M.A No. 389/2014, M.A No. 263/2014 M.A No. 151/2015 M.A No. 423/2015 M.A No. 425/2015 M.A No. 498/2015 & M.A No. 583/2015)	Court on its own Motion Vs State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R – 1, 2, 4 & 6 Mr. D.K. Thakur, Adv. for R - 3 Ms. PanchajanyaBatraSingh, Adv. for R-7 Mr. Mahavir Singh, Adv. for IOCL Mr. Ajit Pudussery, Adv. for Gail Gas Ltd. Mr. Rajesh Gupta, Adv. Dr. Amit Vaid, Adv.
154.	Original Application No. 492/2014	Abhimanyu Rathor Vs State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R-1, 2&6 Mr. D. K. Thakur, Adv. for R-3 Ms. Panchajanyabatra Singh, Adv. for R-5 Dr. Amit Vaid, Adv.
155.	Original Application No. 121/2014 (M.A. No. 356/2014, M.A. No. 525/2014 & M.A. No. 785/2015)	Yogendra Mohan Sengupta Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. For R – 1 Mr. Suryanarayana Singh, AAG for R-2 to 4 Mr. Aditya Dhawan, Adv. for R – 5 Mr. Anup Rattan, AAG for State of HP Mr. Anil Nag, Adv. for Himachal Pradesh Public Service Commission
156.	Original Application No. 21/2014 (M.A No. 155/2015, M.A. No. 284/2015, M.A No. 394/2015, M.A No. 412/2015 to M.A No. 414/2015, M.A No. 420/2015, M.A No. 482/2015, M.A No. 502/2015, M.A. No. 618/2015, M.A. No. 631/2015, MA. No. 683/2015 M.A. No. 778/2015, M.A. No. 812/2015, M.A. No. 1014/2015, M.A. No. 1015/2015 & M.A. No. 1029/2015)	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R – 2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Ms. Savitri Pandey, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Traffic Police Mr. Nishant Gautam, Adv. Ms. Pinky Anand, ASG, Mr. Rajesh Ranjan & Ms. Somya Rathore, Advs. Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala

			Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. for State of Manipur Mr. Rudreshwar Singh, Adv. for BSPCB Mr. K. V. Jagdishvaran, Adv. for Andaman & Nicobar Islands Ms. K. Enatoli Sema, Adv.State of Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Nupur Kanungo, Adv.for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of Uttarakhand Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan Mr. V. K. Mishra, Adv. for Applicant in M.A. No. 1014/2015 & 1015/2015 Mr. Tariq Adeeb, Adv. for Applicant in M.A. No. 1029/2015
157.	Original Application No. 95/2014	Sanjay Kulshrestha Vs Union of Indai & Ors.	Mr. Manish Shrivastava, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Kabir S. Bose, Adv. for R-9
158.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Perna Kumari & Ms. Mamta Ravi, Advs.  Mr. Vishwedra Verma, Adv. for MoEF Ms. Savitri Pandey alongwith Ms. Azma Parveen, Advs. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. D. Rajeshwar Rao, Adv. for Transport Deptt. & Delhi Police
<b>CASES OF COURT NO. 2</b>			
<b>AFTER NOTICE</b>			
159.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicants  Mr. Mukul Singh, Adv. for R-1 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Raman Yadav, Adv. for State Mr. Dalsher Singh, Adv. for GDA
160.	M.A. No. 1002/2015 in Appeal No. 29/2015	R. P. Estate Pvt. Ltd. Vs. Mr. M. K. Singh & Anr.	Mr. Ganesh Kumar, Adv. for Applicant  Mr. Vishwender Verma, Adv. for R-1
<b>FOR COMPLETION OF PLEADINGS</b>			
161.	Appeal No. 108/2015 (M.A. No. 943/2015)	Rajesh Kumar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Dinesh K. Sabharwal, Adv.for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Neeraj Jain, Sr. Adv. with Mr. Mustafa Alam, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB

162.	Original Application No. 263/2015	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Advs. for Applicant  Mr. Savitri Pandey, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for R-3 Mr. Rajkumar, Adv. for R-4
<b>FOR HEARING</b>			
163.	Original Application No. 121/2013	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant  Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R- 3 Mr. Ravindra Kumar, Adv. for R-5 & BDA. Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Advs.forR-7 Mr. A.K. Prasad, Adv. for ASI. Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi & Mr. Aviral Saxsena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Ravindra Kumar, Adv. for Mr. Bulandshahar for Dev. Authority Mr. Raman Yadav, Adv. for GDA Mr. Raman Yadav and Mr. Sharad Chauhan, Advs. For GDA. Mr. Anurag Kishore, Adv. For Remote Sensing Application Centre
164.	Original Application No. 164/2013.	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant.  Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1. Mr. Biraja Mahapatra, Adv. for R-2. Mr. Balendu Shekhar, Adv. for R-3. Ms. Divya Pandey Adv. For R-3A. Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5. Mr. Arun K. Sahrma, Adv. For R-10. Mr. Sanjay Gupta, Adv. For R-31. Mr. Hrani, Adv.Mr. Kapila, Adv., Mr. Shikarai, adv. Mr. A.k.singh Adv., Mr. SK Rabbi, Adv. For R-32 & 33. Mr. Pravin H. Parekh, Sr. Adv. & Mr. Ajay. K. Singh Adv. For R-32. Mr. Sanjeev Kr. Adv. For R-33. Mr. M.K. Sharma, Adv. For Delhi Cantonment Board. Mr. Arun K. Sharma with Mr. Varun Sharma, Advs. for R-36. Mr. Makesh Kumar Sharma, Adv. For DDA.
165.	Original Application No. 80/2014 (M.A.No.217/2014)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Advs. For the Applicant  Ms. Panchjanya Batra Singh, Adv. for R-1 Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7 Mr. Rajesh Raina, Adv. for R-5 Mr. Manoj Gorkela & Mr. Vinay Kumar, Advs. for R-8

166.	Original Application No. 58/2015 (M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015)	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Deepak Kaushal, Adv. for R – 7 to 10
167.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. Rajmangal Kumar, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Rajkumar, Adv. with Mr. S. L. Gundli, SLO for CPCB Mr. Rakesh Taneja, Adv. for R-7 & 8 Mr. Nikhil Nayyar, Adv. for R-9
168.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015)	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant  Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal & Mr. Anshul Sehgal Advs. for R – 4

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